

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/13716/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the rd 22 December, 2022.

Sub: **Casual leave and station leave permission**

Ref:- Your letter No. FC/SIL/2022/1206 dated 22.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.12.2022**. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/13717/A, dated , 22-12-2022

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE) *Per*